

GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT
RAJYA SABHA
UNSTARRED QUESTION NO - 3814
ANSWERED ON – 25/03/2026

DEVELOPMENT ACTION PLAN FOR SCHEDULED CASTES (DAPSC)

3814. SHRI CHANDRAKANT DAMODAR HANDORE

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:-

- (a) whether it is a fact that as per NITI Aayog's guidelines, 14.6 per cent of the total budget has to be spent on Development Action Plan for Scheduled Castes (DAPSC), if so, the details thereof;
- (b) the details of amount earmarked by Government towards DAPSC as per the said guidelines during the last five years, year wise;
- (c) whether Government has been allocating the funds for DAPSC as per the guidelines; and
- (d) if so, the details thereof and if not, the reasons for no allocation?

ANSWER

THE MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI RAMDAS ATHAWALE)

(a) to (d) As per the guidelines issued by NITI Aayog in the year 2017 for earmarking of funds for Development Action Plan for Scheduled Caste (DAPSC), each obligated Ministry/Department has a specific percentage for earmarking of funds and it accordingly allocates the funds. Under DAPSC, presently 38 Ministries/Departments are allocating funds across 229 schemes. The obligated Ministries/Departments earmark funds under the relevant schemes and such fund allocations are based on the scheme specific budget instead of total budget of the Ministry/Department.

The details of Budget allocations of the obligated Ministries/ Departments, made under DAPSC vis-a-vis expenditure during the last five years, year wise is given in below Table:

(Rs. in crores)

Year	DAPSC Allocation of Ministries/Departments		Percentage Allocation (as per BE)	Expenditure	Percentage
	B.E.	R.E.			
2020-21	83,256.62	82,707.51	18.22	61,280.19	74.09
2021-22	1,26,259.20	1,39,956.42	14.30	1,18,441.17	84.63
2022-23	1,42,342.36	1,52,604.29	15.70	1,36,331.89	89.34
2023-24	1,59,126.22	1,46,861.08	15.54	1,32,167.84	90.00
2024-25	1,65,492.72	1,38,362.52	15.00	1,17,294.06	84.77

[This Data taken from e-Utthaan portal/ Statement 10A as on 20.03.2026].